

## Annexure – 3

Name of the corporate debtor: Delhi Control Devices Pvt Ltd; Date of commencement of CIRP: 15.02.2019 (Date of revival: 05.07.2019); List of creditors as on: 15.11.2020

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Karnataka Bank Ltd.	CIN No. L85110KA1924PLC001128	05-03-2019	1,47,44,03,619	1,46,86,02,659	Loan in shape of CC Limits and Term Loan and devolvement of BG. Vehicle Loan ( exclusive of Rs. 59,24,432/-) Amt Adjusted upon discharge of BG during CIRP	1,46,86,02,659	1,46,86,02,659	No	75.51	Nil	PBG if discharge by beneficiary	Amt of BG discharged of Rs. 58,00,960/-		under pari passu charge
2	State Bank of India	PAN NO. AAC8577K	20-07-2019	23,11,71,485	23,11,71,485	loan in shape of CC limits	23,11,71,485	23,11,71,485	No	11.89	Nil	Nil	-		-Do-
3	Ratnakar Bank Ltd.	CIN No. L65191PN1943PLC007308	15-07-2019	3,39,67,171	3,39,67,171	Loan in shape of CC and BG limits	3,39,67,171	3,39,67,171	No	1.75	Nil	Nil	-		-Do-
4	ICICI Bank Ltd.	CIN No. L65190GJ1994PLC021012	03/06/2019 & 06-09-2019	5,47,08,177	5,36,86,168	Loan in shape of CC and BG limits. Claim revised upon devolvement of BG. Further adjusted by discharge of BG.	2,31,79,881	2,31,79,881	No	2.76	Nil	PBG if discharge by beneficiary	10,22,009		-Do-
5	HDFC Bank Ltd.	CIN L65920MH1994PLC080618	03-09-2019	9,18,87,565	9,18,87,565	Loan in shape of CC and BG limits	9,18,87,565	9,18,87,565	No	4.72			-		-Do-
				<b>1,88,61,38,017</b>	<b>1,87,93,15,048</b>					<b>96.63</b>			<b>68,22,969.00</b>		
6	L & T Finance Ltd.	CIN No. U65910WB1993FLC060810	18.07.2019	6,86,91,415	6,55,49,333	Loan against Plant & Machinery. However such securities are not available. Therefoer same is considered as Unsecured by RA.	NIL as NIL security available			3.37	Nil		31,42,082		Term loan against specific securities i.e. Plant & Machinery which are not available. Hence considered as Unsecured Loan.
				<b>6,86,91,415</b>	<b>6,55,49,333</b>					<b>3.37</b>					
		<b>Grand Total</b>		<b>1,95,48,29,432</b>	<b>1,94,48,64,381</b>					<b>100.00</b>			<b>99,65,051</b>		
		<b>Greater Noida Authority filed claim as FC after due time. The Claim nature is Operational creditor. The matter is subjudice before Hon'ble NCLT. The same is kept under Contingency and shown under Annexure-9_Other Creditors</b>													
1	Greater Noida Authority	industrial section-II/No.7436BHU/18-11-107 BHA/85 Lucknow/28-01-1991	03-07-2020	35,65,146	*	Lease rent + maintenace etc.	Having charge over Industrial Plot being land development authority.	as per terms of NOC to bank	NO			NA	35,65,146		Please see Annexure -9_Other Creditors

Note : All claims shall be settled as per provision of Insolvency & Bankruptcy code (IBC). Admit amount is subject to modification upon producing/ finding substantive information/ documents/ evidence till approval of the plan.  
The Distribution of payment shall be as per provision of IBC upon approval of the plan and upon due diligenc of the claim documents/ produce origianl claim documents in due process to monitoring committee.  
The claimant can check their claim during office hours. Please submit your further documents to IRP/RP, if any discrapancies. The same shall be rectified in due course.

Date                    15.11.2020  
Place                    Delhi

Ashok Kumar Gupta  
Resolution Professional of Delhi Control Devices Pvt. Ltd. -under CIRP  
IBBI/PA-003/IP-N00010/2016-17/10072